

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

C.A. No. 390 of 1996.

Thursday this the 4th day of April, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

Jayan C.R.,  
residing at:

Chirackal Parambu,  
Pulleppady Railway Gate,  
Kochi-18.

Now working as -  
Extra Departmental Letter Box Peon  
(Provisional)  
Ernakulam Head Post Office. .. Applicant  
(By Advocate M/s M.R. Rajendran Nair & Associates)

Vs.

1. The Senior Post Master,  
Head Post Office, Ernakulam.
2. The Senior Superintendent of  
Post Offices,  
Ernakulam Division.
3. The Chief Post Master General,  
Kerala Circle,  
Trivandrum.
4. The Director General of Posts,  
New Delhi.
5. The Employment Officer,  
Employment Exchange,  
Kakkanad. .. Respondents

(By Advocate Shri M.H.J. David J., ACGSC)

The application having been heard on 4th April, 1996,  
the Tribunal on the same day delivered the following:

O R D E R

Applicant who has been provisionally working as an "Extra Departmental Letter Box Peon" seeks a direction to consider his candidature for appointment.

2. Standing Counsel appearing on notice submitted that regular selections were made and that one P.J. Mathew was offered the post. The said Mathew declined the appointment, states Standing counsel. Upon that he says that applicant was "requested" to continue as a provisional Letter Box Peon, but that he refused to accept the "request". It is not very easy to believe that applicant who has been fighting for the post, declined to accept the same even after a request.

Applicant is directed to report before first respondent and he is further directed to perform the duties assigned to him by first respondent. First respondent shall permit him to do this. Of course this will only be on a provisional basis and this arrangement will continue till a regular selection is made.

3. With the aforesaid directions, we dispose of the application. No costs.

Thursday this the 4th day of April, 1996.

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN